NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/4/ (IB)/2017 PETITION NUMBER : CMI ENERGY INDIA PVT LTD NAME OF THE PETITIONER(S) : EASUN REYOLLE LTD NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

UNDER SECTION

DESIGNATION

: 433 (e)(f)

SIGNATURE

REPRESENTATION BY WHOM

V. SURESH

Sen Harte

Counsel de Rospondant-Secillo

ORDER

Counsels for both the parties present and heard their arguments in part. For continuation at request, put up on 17.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)